

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:6043  
ANSWERED ON:05.05.2005  
SECURITY CLEARANCE TO BOARD MEMBERS OF JET AIRWAYS  
Hamza Shri T.K.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether Jet Airways sought security clearance after inducting certain individuals in its Board of Directors;
- (b) if so, the details in this regard;
- (c) whether any investigation was conducted against the Jet Airways within the last three years; and
- (d) if so, the details including status of the investigation and the action taken, if any, based on the investigation?

**Answer**

- MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a):- Yes, Sir. The Jet Airways sought security clearance after inducting certain individuals in its Board of Directors.

(b):- The details of individuals inducted in the existing Board of Directors of Jet Airways and status of security clearance (which is accorded by Ministry of Home Affairs) is as under:-

S.NO.	Name	Date of request	Status
1.	Mr. Charles A. Adams	13.11.2003	Security Cleared
2.	Mr. P.R.S. Oberoi	20.05.2004	-do-
3.	Mr. Aman Mehta	01.10.2004	-do-
4.	Dr. Vijay Kelkar	27.11.2004	-do-
5.	Mr. S.G. Pitroda	20.12.2004	Awaited

(c) and (d):- No investigation has been conducted by Ministry of Civil Aviation against Jet Airways during the last three years.